

VME PROPERTIES PRIVATE LIMITED (VMEPLL)
(UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS)

Operational Creditors as on Insolvency Commencement date (02.09.2021)

Updated upto 22.12.2021

S. No.	Name of the Operational Creditor	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Security Interest
1.	Income Tax Department (Chennai)	46,34,125	46,34,125	Nil

NOTES:

The amount of claim admitted may undergo a revision in case any additional information/document coming to the notice of the Resolution Professional warrants the same. in terms of regulation 14(2) of CIRP regulations



SAPAN MOHAN GARG
RESOLUTION PROFESSIONAL

IN THE MATTER OF VME PROPERTIES PRIVATE LIMITED
(UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS)

REGN. NO.: IBBI/IPA/-002/IP-N00315/2017-18/10903

REGD. ADD: C-585 Basement, #Z-94, Defence Colony,
 New Delhi, National Capital Territory of Delhi - 110024

COMMUNICATION ADDRESS: D-54, 1st Floor, Defence Colony, New Delhi - 110024

EMAIL ID: sapan10@yahoo.com, cirp.vme@gmail.com

MOB.: 9810502994

PLACE: NEW DELHI
DATED: 22.12.2021